



**BEFORE THE HON'BLE NATIONAL GREEN
TRIBUNAL AT NEW DELHI, (WESTERN ZONE)
BENCH AT PUNE**

ORI. APPLICATION : 40/2025

APPLICANT : GO GREEN FOUNDATION

Vs

NOTARIAL REG.

ENTRY NO. 44/2

DATE 24/02/2026

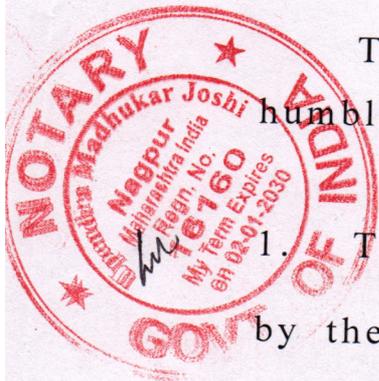
RESPONDENTS : UNION OF INDIA & ORS

REPLY ON BEHALF OF THE RESPONDENT NO. II

Most Respectfully showeth,

The Respondent No. II in the instant matter most humbly submits;

1. That in response to the instant Application preferred by the Applicant under section 14 , 15 & 18 of the National Green Tribunal Act, 2010, The Central Ground Water Authority (the Respondent No.2 herein and hereinafter referred to as a Answering Respondent) submits its parawise reply to the averments in the



Application which be considered without prejudice to one another.

2. That as per the directions of Hon'ble Supreme Court of India vide its order dated 10th December, 1996 passed in Civil writ Petition No 4677 of 1985, MC Mehta Vs Union of India, the Central Government had constituted the Central Ground Water Board as Authority vide notification number S.O. 38 (E), dated the 14th January, 1997 under sub section (3) of section 3 of the Environment (Protection) act, 1986 (29 of 1986) for the purposes of regulation and control of Ground Water Management and Development.

3. That consequent thereto, the Central Ground Water Authority is empowered to perform various such functions as contained/provided under the Environment (protection) Act, 1986. In particular, the Respondent is empowered/authorized to -

i) To exercise powers under Section 4 of the Act, for appointment of Officer(s).



ii) Exercise powers under Section 5 of the Environment protection Act, 1986 for issuing directions and initiating such measures, in respect of all matters referred in Section 3(2) of the Act;

iii) Resort to penal provisions, contained in Section(s) 15-21 of the Environment protection Act, 1986; and

iv) To regulate, control, manage and develop ground water in the country, while issuing necessary regulatory directions for such purpose.

4. That the Central Ground Water Authority (CGWA) has been regulating ground water management and development in the country by way of issuing 'No Objection Certificate' for ground water extraction to industries or infrastructure projects, Mining Projects, Bulk Water Supplier etc., as per the existing The Ministry of Jal Shakti (MoJS) guidelines, 2020 and amendment dated 29.03.2023. These guidelines have pan India applicability. Further, wherever States/ UTs have come out with their own groundwater abstraction guidelines, which are inconsistent with the CGWA



guidelines, the provisions of CGWA guidelines will prevail.

5. Accordingly, A site inspection has been carried out on 20.02.2026 by officer from CGWB, SUO (State Unit Office), to verify the existence of any ground water abstraction structure and withdrawal of ground water if any in the premises of the firm.

6. As per the inspection report received from CGWB officer, it was observed that no borewell or groundwater abstraction structure was found within the project premises. The Project proponent at the proposed construction site has temporarily built the underground water tank where tanker water is stored. The firm is not abstracting groundwater & thusly not applied for NOC from CGWA. It is stated that the PP is getting water from Bruhan Mumbai Municipal Corporation for the project. Once in a while as per requirement water tanker supply is availed. The PP has submitted Bruhan Mumbai Municipal Corporation water supply bills for the same. The copy of the inspection Report dated 25/10/25



inspection report is annexed hereto and marked as ANNEXURE-R2-1.

Adverting to what has been stated hereinabove, rest of the contents of the application not specifically traversed, except which has been specifically admitted are denied in toto.

Pune :

Dated : 23/2/26

For Central Ground Water
Authority



Handwritten signature in blue ink.

Handwritten signature in blue ink.
23/2/26
डॉ. उमेश एस. बालपांडे/Dr. Umesh S. Balpande
क्षेत्रीय निदेशक/Regional Director
केंद्रीय जल बोर्ड/Central Government of India
जल संसाधन, नदी विकास और/Department of Water Resources
प्रवाह संरक्षण विभाग/River Development & Ganga Rejuvenation
जल शक्ती मंत्रालय/Ministry of Jal Shakti
नागपुर/Central Region Nagpur

COUNSEL FOR RESPONDENT NO.2

SOLEMN AFFIRMATION

I Dr. Umesh Sheshrao Balpande S/o Sh. Sheshrao Balpande, aged about 49 yrs, Occu.: Regional Director, Central Ground Water Board, Central Region, Nagpur,

R/o Nagpur do hereby take oath and state on solemn affirmation:

I am conversant with the facts of the present case and therefore able to depose the same.

I say that the Counsel as per my instructions has drafted the above Reply. I have gone through the contents of the above said Reply and understood the same. I say that the contents of the Reply are true to my knowledge and as per the records of the Authority which I believe to be true. As far as the legal submissions herein are concerned the same are correct as advised by my counsel. The contents of the Reply are explained to me in vernacular which I found to be correct. Hence, signed and verified at Nagpur on this 23rd day of February, 2026.



[Signature]
Deponent 23/2/26

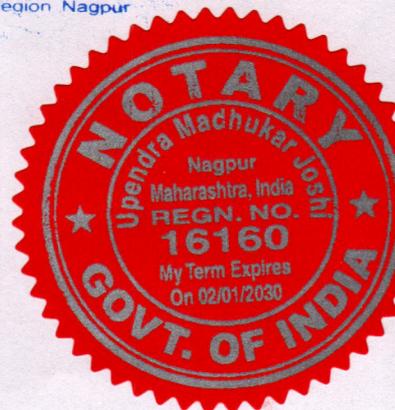
डॉ. उमेश एस. बालपंडे/Dr Umesh S Balpande
क्षेत्रीय निदेशक/Regional Director
भारत सरकार/Government of India
केंद्रीय भूमि जल बोर्ड/Central Ground Water Board
जल संरक्षण, नदी विकास और/Department of Water Resources
गंगा संरक्षण विभाग/River Development & Ganga Rejuvenation
जल शक्ती मंत्रालय/Ministry of Jal Shakti
मध्य क्षेत्र, नागपुर/Central Region Nagpur

I know & Identify the Deponent

[Signature]
(Atul J Pathak)
Advocate

Sworn before me on this 23rd day of Feb. 20, 2026 at Nagpur by Shri/Smt./Ku. Umesh Sheshwar Balpande R/o Nagpur who has been identified by Shri/Smt. Atul J Pathak Advocate, Nagpur.

[Signature]
24/02/26
NOTARY
GOVT. OF INDIA
Nagpur (M.S.) INDIA



Date: 20.02.2026

Inspection Report

As per directions received from Regional Director, CGWB, CR, Nagpur carried out Inspection of Commercial project situated at City Survey No 207, 1/207 & 208 at 122-138, Tardeo Division, D-Ward, 4042-46 & 4039, Shuklajji Street, Mumbai -400008, Maharashtra named as Fuego Rubberwala on 20.02.2026. It is a Residential and commercial building which is under construction. The representative of PP Shri Rajiv Ahire, Site In-Charge (8779551988) was present during inspection.

Field traverse of the premises taken during inspection. The project is having total land use area of 22326 m² with commercial and residential projects which are under construction. During site inspection the PP shown proposed construction site, temporarily built underground Water tank, where tanker water is stored, Drinking Water tank Connection for construction Labors. The PP prominently shown the the tanker unloading point in the premises however during the complete field traverse it is found that there is no Dug well/ Bore well /Tube well existing in the premises of the project.

The PP informed that for the purpose of construction work they are purchasing water from outside tankers and shown tanker bills which are attached. PP also informed that they do not constructed bore well as the quality of the groundwater is not suitable for various uses, also they have water tank for the drinking water requirement of the labors which is filled by tankers on monthly payment basis and provided supporting documents.

The PP expressed that they have obtained no objection from Municipal Corporation of Greater Mumbai (MCGM) to carryout the work. Likewise, they have provided approval letter (Letter enclosed).



(S D Waghmare)
Scientist-C
CGWB, SUO, Pune

Approval Letter:



MUNICIPAL CORPORATION OF GREATER MUMBAI
Amended Plan Approval Letter

File No. EB/5814/D/A/337/4/Amend dated 31.12.2021

To, MOHAMMAD ALI SHAIKH J/328, VIVEK APATRMANT, CST ROAD, SANTACRUZ(E)	CC (Owner), M/S HILTON INFRASTRUCTURE Rubberwala House, Dr.b A.R. Nair Road, Agripada, Mumbai Central, Mumbai 400011
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Subject : Proposed Redevelopment of property bearing C.S. No. 1/207, 207 & 208, of Tardeo Division, Situated at Shuklaji Street, 'D' Ward, Mumbai - 400008.

Reference : Online submission of plans dated 20.12.2021

Dear Applicant/ Owner/ Developer,

There is no objection to your carrying out the work as per amended plans submitted by you online under reference for which competent authority has accorded sanction, subject to the following conditions.

- 1) That all the conditions of IOD under even no dated 06.05.2011 and amended approval letter condition dated 09.04.2014 and 12.08.2021 and 19.08.2021 shall be complied with.
- 2) That the C.C. shall be endorsed as per amended plans.
- 3) That the works shall be carried out strictly as per approved plans and as per DCPR 2034.
- 4) That the final NOC from CFO shall be submitted before asking for Occupation Certificate.
- 5) That the revised NOC from EE (T&C) department or Traffic Consultant shall be submitted before endorsing C.C.
- 6) That the revised structural design / calculations / details / drawings shall be submitted before extending C.C.
- 7) That the Registered Undertaking cum Indemnity bond from Applicant, indemnifying MCGM and its Officers from any dispute regarding Legal Claims/ Rights/Disputes or any other issue due to the proposed work.
- 8) That the RUT shall be submitted agreeing to handover excess parking spaces to MCGM free of cost without claiming any compensation in any form in case full permissible FSI / TDR is not consumed.
- 9) That the work shall be carried out between 6.00 a.m. to 10.00 p.m. only in accordance with 5 A (3) of the Noise Pollution (Regulation & Control) Rules, 2000 and the provision of notification issued by Ministry of Environment & Forest Deptt from time to time shall be duly observed.
- 10) The completion certificate from the rain water harvesting consultant for effective completion and functioning of RWH system shall be submitted and quantum of rain water harvested from the RWH completed scheme on site shall be uploaded on RWH tab AutoDcr system before obtaining Full OCC/ BCC.
- 11) That the conditions stipulated in MPCB directives under No. BO/JD(APC)/C&D/TB-2/B-30 dated 03.01.2020 and dust mitigation measures in construction and demolition activity shall be complied with.
- 12) There shall not be any unauthorized constructions/activities/misuse allowed by Owner in the premise & if any unauthorized constructions/activities found and any damages/risks/ unwanted incidences/ accidents/ litigation/claims that may suffer or occur, Owner are responsible and strict actions against shall be taken
- 13) The approval to the proposed work is granted on the basis of documents submitted for the proposal. The approval shall stand revoked /cancelled in case the documents, information provided are found false or fabricated. The action will be initiated for the same & for work carried out, as deemed fit by law.
- 14) This approval is as per the documents uploaded by Architect & without Prejudice to Legal matters pending in Court of Law if any.
- 15) In case of breach of any above conditions or any provisions of DCPR, this permission stands cancelled.
- 16) That all the conditions with regards to LOI of PPL shall be complied with.
- 17) The approval to the proposed work is granted on the basis of documents Submitted for the proposal. The approval shall stands revoked/cancelled in case the documents, information provided are found false or fabricated.

- 9 -

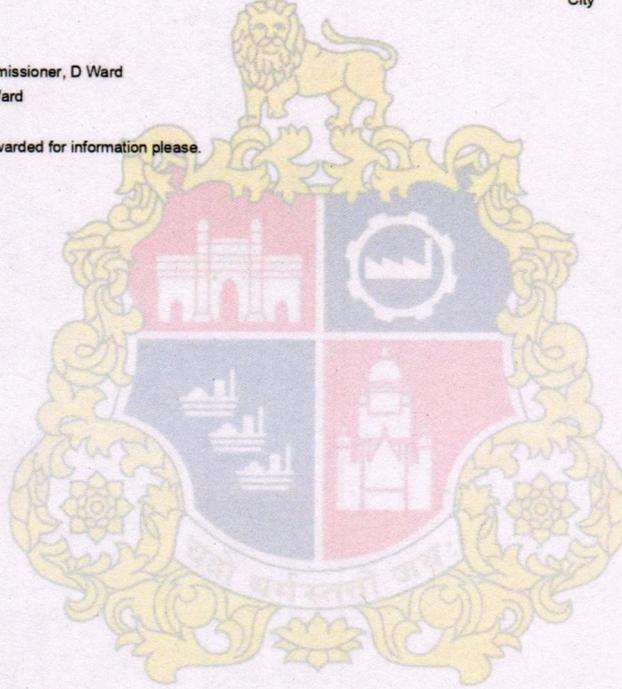
✓
Name : JADHAV RAJENDRA
ANANDRAO
Designation : Executive
Engineer
Organization : Municipal
Corporation of Greater Mumbai
Date : 31-Dec-2021 16: 25:28

For and on behalf of Local Authority
Municipal Corporation of Greater Mumbai
Executive Engineer . Building Proposal
City

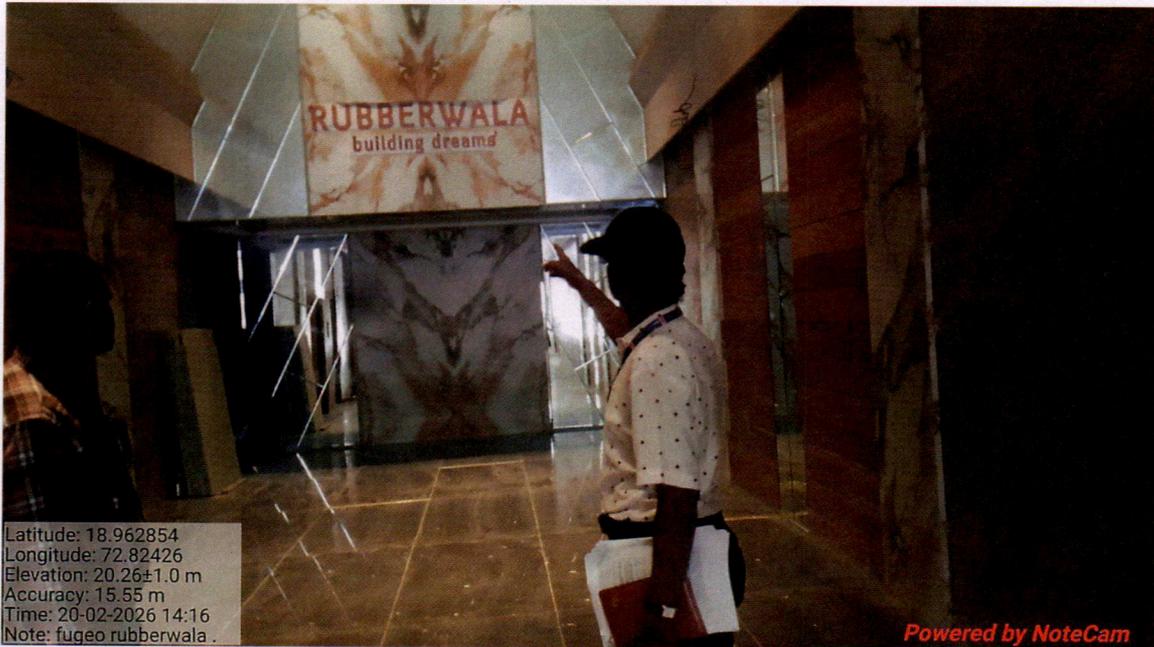
Copy to :

- 1) Assistant Commissioner, D Ward
- 2) A.E.W.W., D Ward
- 3) D.O. D Ward

- Forwarded for information please.

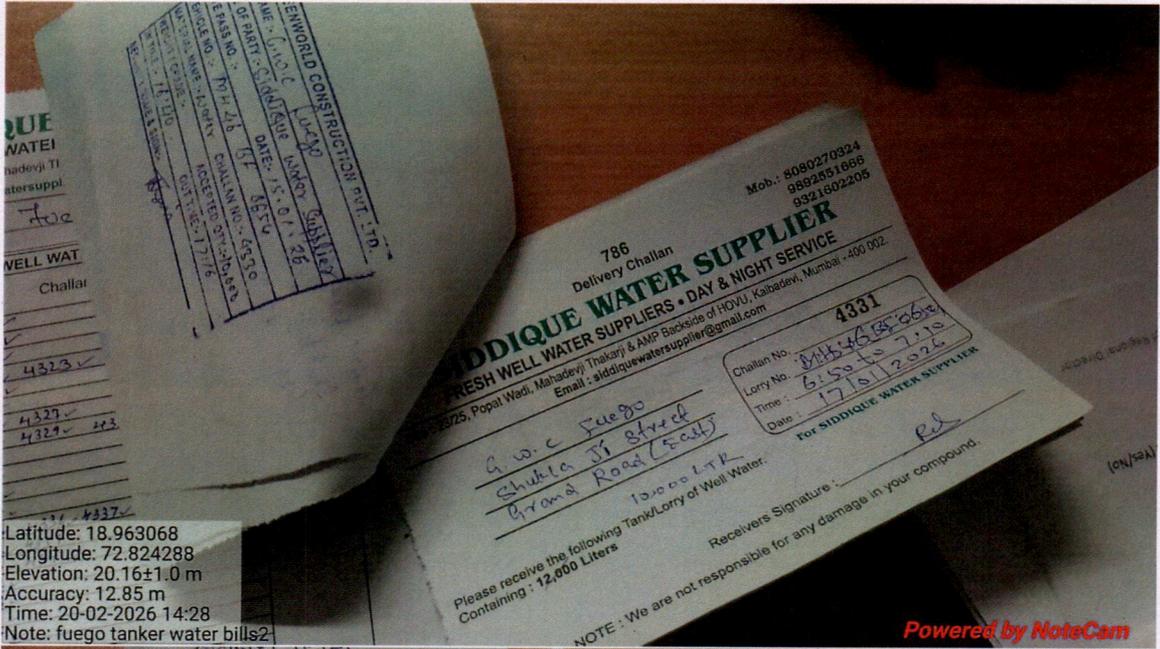


Photographs Taken during the inspection

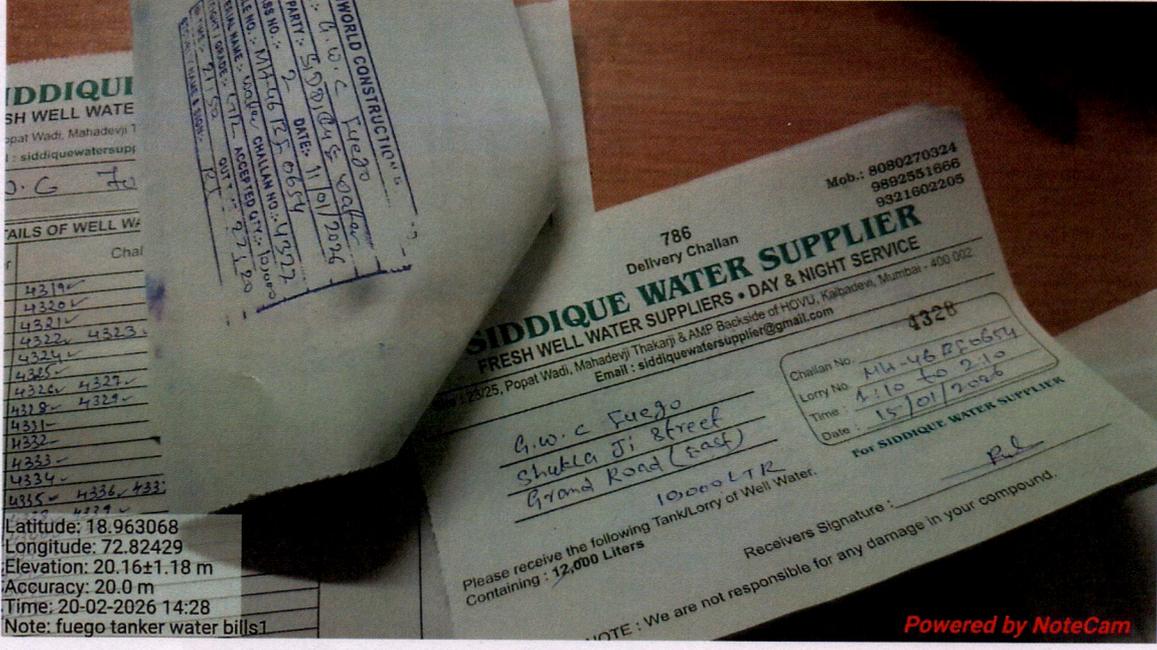


Latitude: 18.962854
Longitude: 72.82426
Elevation: 20.26±1.0 m
Accuracy: 15.55 m
Time: 20-02-2026 14:16
Note: fugeo rubberwala .

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Date: 11/26

SUPPLIED TO YOU AS UNDER

786
Delivery Challan

Mob.: 8080270324
9892551666
9321602205

SIDDIQUE WATER SUPPLIER
FRESH WELL WATER SUPPLIERS • DAY & NIGHT SERVICE

Site : 23/25, Popat Wadi, Mahadevi Thakarji & AMP Backside of HOVU, Kalbadevi, Mumbai - 400 002.
Email : siddiquewatersupplier@gmail.com

G. W. C Fuego
Shukla Ji Street
Grand Road (East)
10,000 LTR

Challan No. 4319
Lorry No. MU-46BF654
Time: 22:05 to 22:30
Date: 01/11/2026

Please receive the following Tank/Lorry of Well Water containing: 12,000 Liters

Receivers Signature: *Paul*

NOTE: We are not responsible for any damage in your compound.

Latitude: 18.963071
Longitude: 72.824284
Elevation: 20.16±1.46 m
Accuracy: 20.0 m
Time: 20-02-2026 14:28
Note: fuego tanker water bi

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786
SIDDIQUE WATER SUPPLIER
FRESH WELL WATER SUPPLIERS • DAY & NIGHT SERVICE

Popat Wadi, Mahadevi Thakarji & AMP Backside of HOVU, Kalbadevi, Mumbai - 400 002
Email: siddiquewatersupplier@gmail.com • Mob: 8080270324 / 9321602205

Bill No. 413
Date: 11/26

G. W. C Fuego

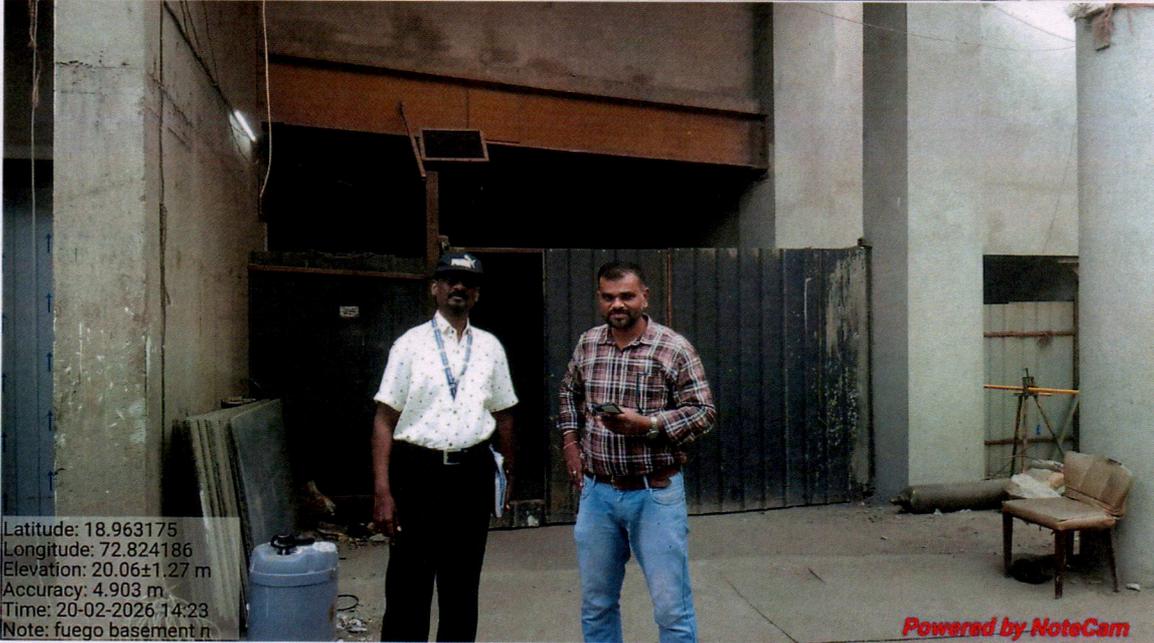
DETAILS OF WELL WATER SUPPLIED TO YOU AS UNDER:

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11.24	1	4316			
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Latitude: 18.96314
Longitude: 72.824248
Elevation: 19.46±1.13 m
Accuracy: 4.46 m
Time: 20-02-2026 14:24
Note: fuego drinking water

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Latitude: 18.963175
Longitude: 72.824186
Elevation: 20.06±1.27 m
Accuracy: 4.903 m
Time: 20-02-2026 14:23
Note: fuego basement n

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Latitude: 18.963071
Longitude: 72.824293
Altitude: -48.7±5.23 m
Accuracy: 52.4 m
Time: 20-02-2026 14:22
Note: fuego basement

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Latitude: 18.962617
Longitude: 72.82434
Elevation: 19.16±1.99 m
Accuracy: 6.4 m
Time: 20-02-2026 14:19
Note: fuego tanker water tank

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Latitude: 18.962557
Longitude: 72.824363
Elevation: 19.16±1.06 m
Accuracy: 4.197 m
Time: 20-02-2026 14:19
Note: fuego tanker water tank pipeline

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Latitude: 18.962525
Longitude: 72.824342
Elevation: 19.26±2.46 m
Accuracy: 6.8 m
Time: 20-02-2026 14:18
Note: fuego tanker water tank

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-17-



Latitude: 18.962658
Longitude: 72.82425
Elevation: 20.26±1.08 m
Accuracy: 37.05 m
Time: 20-02-2026 14:18
Note: fugeo tanker entry

Powered by NoteCam



Latitude: 18.963074
Longitude: 72.824483
Elevation: 19.46±1.57 m
Accuracy: 12.33 m
Time: 20-02-2026 14:07
Note: fugeo rubberwala

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